

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 2611 OF 2000

New Delhi, this the 25th day of May, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Smt. Shikha Sharma  
W/o Dr. P.K. Sridhar  
R/O MIG-109 Taj Nagiri  
Post -Dhandapura, Agra ...Applicant  
(By Advocate: Ms. Rishi Maheshwari)

V E R S U S

1. Kendriya Vidyalaya Sangathan  
Through it's Commissioner  
18, Shahid Jeet Singh Marg,  
Katwaria Sarai  
New Delhi.
2. Assistant Commissioner  
Delhi Region, K.V. Sangathan,  
J.N.U. Campus, New Mehrauli Road,  
Delhi.
3. Dr. N.N. Mishra  
Kendriya Vidyalaya  
Air Force Station,  
Rajkot,  
New Delhi.
4. Dr. G.S. Saini,  
Kendriya Vidyalaya No.1,  
Air Force Station,  
Agra.

... Respondents

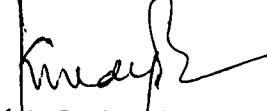
(By Advocate: Shri S. Rajappa)

ORDER (ORAL)

By Shri Kuldip Singh, Member (J):

Learned counsel for the applicant wants to withdraw the OA, since his transfer order has been cancelled by the department. Accordingly, OA is dismissed as withdrawn.

Mahesh

  
(Kuldip Singh)  
Member (J)